

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1565
ANSWERED ON:14.03.2005
INCHAMPALLI IRRIGATION PROJECT
Ahir Shri Hansraj Gangaram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has accorded approval to Inter- State Inchampalli Irrigation Project;
- (b) if so, the details of expenditure distributed amongst the States;
- (c) whether the project is being opposed by the local people of Maharashtra;
- (d) if so, whether there is dispute amongst the States regarding the height of project;
- (e) if so, the details thereof; and
- (f) the details regarding the percentage of share of water and power fixed for participating States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) No, Sir.
- (b) Does not arise.
- (c) The State Government of Maharashtra has reported that the project is being opposed by the local people.
- (d) to (f) As per the inter-State agreement between Andhra Pradesh, Maharashtra and Madhya Pradesh signed on 78.1978, Inchampalli project is to be taken up as a joint venture of the three States with full reservoir level (FRL) and maximum water level (MWL) as may be agreed by the three States. As no agreement on FRL and MWL has so far been reached, the percentage share of water power for the participating States has not been finalized.